

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) -576 (ND) 2017

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE COMPANY: Tractors India Pvt. Ltd. Vs. Varaha Infra Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 9 of IBC 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Raja Chatterjee and Mr. Adeel Ahmed, Advocate for the Petitioner

ORDER

No steps have taken by the Petitioner in terms of the previous order. Let steps be taken, returnable on 18th January, 2018.



(Ina Malhotra)
Member (J)